

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 406  
IB-885/ND/2020

**IN THE MATTER OF:**

**Sandhya Hydra Power Projects Balargha Pvt. Ltd.**

**...PETITIONER**

**Vs.**

**M/s. Asian Hotels North Ltd.**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 04.12.2020  
(Virtual Hearing)**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Operational-creditor :Mr. Amit Singh Chadha, Sr. Adv,  
Ms. Neeha Nagpal, Mr. Malak M  
Bhatt and Mr. Anubhav Taneja,  
Adv.**

**For the Respondent/ Corporate-debtor :Mr. P.Nagesh Adv. Mr. Harshal  
Kumar Adv. Mr. Shivam Wadhwa  
Adv.**

**ORDER**

Heard the submissions made by the Learned Counsels for both the parties. The Learned Counsels for both the parties are ready and willing to conduct the matter on the next date of hearing i.e., 23.12.2020. Matter is adjourned to 23.12.2020.

**(V.K. Subburaj)  
Member (T)**

**(P.S.N. Prasad)  
Member (J)**